

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.1383/2004

New Delhi, this the 30th day of June, 2004

Hon'ble Shri S.K. Naik, Member(A)

Mrs. Manju Sharma
A-256, Meera Bagh
Paschim Vihar, New Delhi .. Applicant

(Shri M.S.Ahluwalia, Advocate)

versus

Govt. of NCT of Delhi, through

1. Director of Education
Old Sectt. Delhi
2. Secretary
Old Sectt., Delhi
3. Dr. Anil Kumar Saxena
Principal, GBSSS
Nangloi JJ Colony, Delhi .. Respondents

(Shri George Paracken, Advocate)

ORDER(oral)

Applicant has filed MA 1304/2004 seeking withdrawal of the OA in view of the fact that he has already been transferred and the OA has become infructuous. The OA is therefore dismissed as withdrawn.

S.K. Naik
(S.K. Naik)
Member(A)

/gtv/

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